

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1749
ANSWERED ON:22.08.2012
BIOMETRIC ATTENDANCE SYSTEM
Mitra Shri Somendra Nath

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has implemented Biometric Attendance System in the Central Government Offices in Delhi and other States;
- (b) if so, the details thereof;
- (c) whether in some Central Government Offices the biometric attendance system is in operation but in most of the Central Government Offices, the same has not yet been implemented;
- (d) if so, the details thereof and the reasons therefor;
- (e) whether the Government has reviewed the implementation of biometric attendance system in Central Government Offices and issued orders to implement the same in all Central Government Offices in Delhi as well as States within a time frame;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a) to (g): The instructions on punctuality envisage that necessary measures for enforcement of punctuality are to be evolved by the Head of Offices and Departments in the light of the broad objectives and general instructions. Some Ministries and Departments have adopted installation of Biometric Access Control System in their offices.

Details about methods adopted in various offices/departments located all over the country are not maintained centrally.